

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Some representations have been received in this regard. These were examined but introduction of a complete train between Delhi and Madurai has not been found feasible due to operational and resource constraints at present.

[Translation]

Gold from Kunder Kocha Gold Mine

1991. DR. MADAN PRASAD JAISWAL :
SHRI RAM TAHAL CHAUDHARY :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether gold worth crores of rupees has been or is being illegally extracted from the Kunder Kocha gold mines in Bihar;

(b) if so, the details of thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) No, Sir. As per the scheme of Mines & Minerals (Regulation and Development) Act, 1997 and Rules framed there under the main responsibility for checking illegal mining rests with the State Governments. The Government of India after receiving reports from various sources about illegal gold mining from the Kunder Kocha area in Bihar had sought a report from the Government of Bihar on the matter. The report of the enquiry team constituted by the Government of Bihar jointly under the Additional Director, Mining (Headquarters) and Additional Director, Geology, Ranchi revealed that no mining activity was detected in the area and that there has not been any mining activity at that place since a long time. The enquiry team had stated that there was evidence of very old working of the mine, perhaps, prior to 1948. A separate report furnished by the Deputy Commissioner, East Singhbhum District also revealed that there was no illegal mining in the area.

Recruitment of Youths in Army from H.P.

1992. SHRI MAHESHWAR SINGH : Will the Minister of DEFENCE be pleased to state:

(a) whether the youths from Himachal Pradesh are being recruited comparatively in less number in Defence forces ever since the size of population was made the basis for the purpose;

(b) if so, whether he had given assurance sometime back that the shortage in the number of Himachali youths in defence forces would be made up by recruiting youths from Himachal Pradesh;

(c) if so, the number of jawans recruited in the Armed Forces during the last three years, State-wise with particular reference to Himachal Pradesh; and

(d) the number of youths likely to be recruited in near future from the State?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (d) The recruitment of the Sailors in the Navy and the Airmen in the Air Force carried out on the basis of all-India merit and no specific quota is allotted to States. However the recruitment of Jawans in the Army is based on the Recruitable Male Population (RMP) ratio of each State, which was introduced in 1972. The Recruitable Male Population is that proportion of the male population, which meets the Qualitative Requirement (QR) of the laid down age limits and minimum standards of education for enrolment into the Army. This is expressed as a percentage of the Total Male Population (TMP). The RMP of Himachal Pradesh is 0.60%.

2. The details of jawans recruited into the Army from various States during the last three recruitment years are given in the enclosed Statement. The following numbers were recruited into the Army from Himachal Pradesh during this period :

Year	No. of persons recruited	% of total recruitment
1995-96	3356	3.85
1996-97	2481	4.32
1997-98	1811	4.42

3. It may be seen that as against the RMP of 0.60% the actual intake of the recruitment in Himachal Pradesh for 1995-96, 1996-97 and 1997-98 are 3.85%, 4.32% and 4.42% respectively.

4. During 1998-99, the Army has released 1388 vacancies to Himachal Pradesh as its RMP share.

Statement

Statewise Intake for Last Three Years

S. No.	Name of State and UTs	Rtg year 1995-96	Rtg year 1996-97	Rtg year 1997-98
1	2	3	4	5
1.	Assam	2157	1187	762
2.	Andhra Pradesh	3276	2862	1809

1	2	3	4	5
3.	Arunachal Pradesh	42	66	101
4.	Bihar	5807	4069	2721
5.	Goa	12	17	08
6.	Gujarat	1841	890	700
7.	Haryana	5381	2945	2468
8.	Himachal Pradesh	3356	2481	1811
9.	Jammu & Kashmir	6097	2144	1967
10.	Kerala	2322	1816	1135
11.	Karnataka	2712	2135	1278
12.	Maharashtra	8198	4262	2920
13.	Madhya Pradesh	2137	1754	1519
14.	Manipur	578	286	368
15.	Meghalaya	215	164	125
16.	Mizoram	131	95	117
17.	Nagaland	129	183	370
18.	Orissa	2110	1294	889
19.	Punjab	6456	4394	3740
20.	Rajasthan	6052	4601	2835
21.	Sikkim	13	21	16
22.	Tamil Nadu	4315	2845	1936
23.	Tripura	129	137	82
24.	Uttar Pradesh	15402	11926	8155
25.	West Bengal	5838	3292	1900
26.	Andaman & Nicobar Islands	81	92	64
27.	Chandigarh	07	26	04
28.	Delhi	327	157	191
29.	Dadra & Nagar Havelli	-	-	-
30.	Lakshadweep	-	-	49
31.	Pondicherry	11	03	-
32.	Nepal	2126	1201	919
33.	Lahul Spiti	-	49	-
Total		87258	57394	40959

[English]

Gauge Conversion of Luni-Barmer-Munabao Railway Line

1993. COL. SONA RAM CHOUDHARY : Will the Minister of RAILWAYS be pleased to state the time by which the Gauge conversion of Luni-Barmer-Munabao metre gauge rail line is likely to be started and open for Traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION : (SHRI RAM NAIK) : The work has already been started and is expected to be completed by the end of the Ninth plan subject to availability of resources.

Scandals in DDA

1994. SHRI SURESH WARPUDKAR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news report published in the 'The Hindustan Times' dated August 22, 1998 under the caption "DDA vigilance Chief in eye of fresh scandal"; and

(b) if so, the facts of the matter and the reaction of the Government in this regard?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Yes, Sir. On receipt of certain complaints against the officer, a preliminary enquiry was made by the CBI and based on the report of CBI, the officer has been placed under suspension w.e.f. 18.8.1998.

Losses In National Aluminium Company

1995. SHRI NADENDLA BHASKARA RAO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether National Aluminium Company has incurred heavy losses due to malfunctioning of a number of pots at its smelter plant;

(b) if so, the details thereof alongwith amount of loss incurred;

(c) whether any inquiry has been made in this regard; and

(d) the steps being taken by the Government against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) Yes, Sir.